

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.102
IB/411/ND/2024

IN THE MATTER OF:

| | | |
|--|-----|------------|
| Dynamic Finvest Services Private Limited | ... | Applicant |
| Versus | | |
| Akshaj Estates Private Limited | ... | Respondent |

Under Section 7 IBC, 2016

Order delivered on 22.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nakul Gandhi
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Nakul Gandhi, Learned Counsel for the Applicant is present through VC. Heard, the Learned Counsel for the Applicant. Applicant is directed to file a short note on point of limitation within one week. List the matter on **14.08.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)